NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.463/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Bard Roy Infotech Pvt.LtdVs-Heritage Health Insurance TPA Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

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ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the operational creditor and the corporate debtor is present.

IRP has filed progress report which may be taken on record.

List it on 03/01/2018 along with pending application.

Mrs S. K. Kafen (r. M.)

- W. C. VM

MY A. PARYORIA

MY Jishan Soha Control

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)